

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA Nos. 170, 171, 234 in  
DFR No. 646 of 2015**

**Dated: 14<sup>th</sup> August, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**Southern Power Distribution Co. of Andhra Pradesh Ltd. & Anr.  
....Appellant (s)**

**Versus**

**Biomass Energy Developers Association and Ors. ... Respondent (s)**

**Counsel for the Appellant(s) : Mr. A. Subba Rao**

**ORDER**

List the matter on **28.08.2015.**

**(T. Munikrishnaiah)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

Ts/vg